

opened fire, one person was injured and all the three persons escaped in their car. The third incident is in Haryana where five terrorists attempted to loot a petrol pump. The police interfered and shot at them and all the five persons have been arrested. These are the persons who have been given training in Pakistan. Pakistan is selling arms and ammunition in the open market. They acquire these arms, loot the banks, take the money and purchase arms and ammunition with that money. They are trying to use these terrorists for the purpose of destabilisation in India. Therefore, I would urge upon the Home Minister to wide the intelligence network to locate the terrorists and eliminate them. I would also request the Finance Minister to take steps to give extra precautionary measures and assistance to the bank guards and the bank managers for the purpose of safeguarding the banks in the northern part of the country.

THE INDIAN MEDICAL COUNCIL (AMENDMENT) BILL, 1987—Motion for Reference of Bill to Joint Committee

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M. M. JACOB) : Mr Vice-Chairman, Sir, I beg to move :—

“That in the motion for reference of the Indian Medical Council (Amendment) Bill, 1987, to a Joint Committee, adopted by this House on the 14th December, 1987, the following amendments be made :—

(i) that the strength of the Joint Committee be increased from 30 to 45 members, 15 from Rajya Sabha and 30 from Lok Sabha;

(ii) that the following additional members of Rajya Sabha be appointed on the Joint Committee

- 1 Shri S. S. Ahluwalia
2. Shri Mahendra Prasad
3. Kumari Sayeeda Khatun
4. Shri Pramod Mahajan
- 5 Shri Virendra Verma; and

(iii) that a revised message be sent to Lok Sabha for its concurrence.”

The question was put and the motion was adopted.

DEMAND FOR DISCUSSION ON MANDAL COMMISSION REPORT

श्री राम अवधेश सिंह (बिहार) :
उपसभाध्यक्ष महोदय, आप एक मिनट मेरी बात सुन लीजिये । माननीय ससदीय कार्य मंत्री जी जैकब साहब बैठे हैं, उस दिन उन्होंने मुझको आश्वामन दिया था कि मण्डल कमीशन और माइ-नार्टीज कमीशन के बारे में हम कुछ बहस के लिये अग्रेजमेंट करेंगे और 30 सदस्यों ने हस्ताक्षर करके कार्लिंग एटेंशन नोटिस भी दिया था, इसलिये मैं चाहता हूँ कि किसी तरह में इस मसूमे में इस पर बहस हो जाये । इसका कुछ मंत्री जी जवाब दें । उस दिन यह आश्वामन इन्होंने आपके सामने दिया था । आपने भी कहा था, आपकी फीलिंग्स पहुंच देंगे ।

उपसभाध्यक्ष (श्री जगेश देसाई) :
फीलिंग तो पहुंचा दी गई है ।

श्री राम अवधेश सिंह वे बहस कराने के लिये बोल सकते हैं ।
(व्यवधान)

उपसभाध्यक्ष (श्री जगेश देसाई) :
वह नहीं बोल सकते हैं, वह कैसे बोल सकते हैं । (व्यवधान)

श्री राम अवधेश सिंह आप कल बहस करा दीजिये । मेरी बात सुन लीजिये । (व्यवधान) ऐसे अन-मुनी करने में हम भी आपको अनमुनी कर देंगे । जब आप हमारी बात नहीं सुनेंगे और इतने लोगों की बात है, जिसमें 69% लोगों की भावना की बात है, तो हम को आपको भी अनमुनी करना पड़ेगा । अब आप हमारे खिलाफ दण्ड बोल दीजिये । कोई सजा दीजिये (व्यवधान)